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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CM(M) 446/2023 & CM APPL. 13365/2023 (Stay), CM APPL. 13366/2023 (Exemption)

AFSAR MALIK & ORS.

..... Petitioners

Through: Mr. M. M. Israily, Mr. S. I. Israily  
and Mr. Hala Qummar, Advs.

versus

KAMLESH GUPTA & ANR.

..... Respondents

Through: Mr. Sachin Gupta, Mr. Rohit Pradhan  
and Mr. Manan Mondal, Advs. for R-  
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**CORAM:**

**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

**ORDER**

**20.03.2023**

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**[ The proceeding has been conducted through Hybrid mode ]**

1. After some arguments of both sides, Mr. Gupta, learned counsel appearing on behalf of respondent No.1 seeks time to take instructions from his client.

2. List on 21.03.2023.

**TUSHAR RAO GEDELA, J**

**MARCH 20, 2023**

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